BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA) No.459/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name	of the Company	Santaram Transformers	Pvt.Ltd & Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Men. Marji Shutinia, Alv. Applicant Drownies 2) N. GURUMURTHY, FOR APPlicants Drownies 3. M. a. mareut, Fra Americanto Oceana

ORDER

Ld. Counsels for the applicant are present.

Matter is adjourned

List on 23.11.2017 for admission.

Sd

(Jinan K.R.) Member (J) 81

(V.P. Singh) Member (J)